

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/3433 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tageng Padoh,  
District & Sessions Judge, Bomdila,  
West Sessions Division, Arunachal Pradesh.

Dated Guwahati 25<sup>th</sup> June 2019.

Sub: Preparatory leave.

Ref:- Your letter No. DSJ(WSD/BDL)/DSJ-TF/01/19, dtd. 24.06.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for 12(twelve) days preparatory leave w.e.f. 26.06.2019 excluding Holidays, has been ~~granted/rejected~~.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

3435

**Memo NO.HC.VII-21/2008/34347A, dated 25.06.19**

Copy to:

1. Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
- ✓ 2. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rosen